

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:4299

ANSWERED ON:21.04.2005

ENTRY OF UNRESERVED/UNAUTHORISED PASSENGERS IN RESERVED COACHES

Muqueem Shri Mohammed;Murmu Shri Rupchand

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways has started a surprise checking campaign to detect the unreserved/unauthorised passengers in reserved coaches on express trains particularly running through Bihar;
- (b) if so, the number of cases for entry of unreserved/unauthorised passengers in reserved compartments detected during the last one year, till date;
- (c) the action taken against guilty officials;
- (d) whether large sums of money were also recovered by the Railways due to imposition of the penalties on unreserved/unauthorised passengers;
- (e) if so, the total amount recovered during the said period; and
- (f) the steps taken/to be taken by the Railways to prevent entering of unreserved/unauthorised passengers in reserved compartments particularly in view of coming rush period of summer season?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU)

(a) & (b): Ticket checking is an ongoing process. In addition to the routine ticket checking, surprise checks against entry of unauthorised passengers in reserved coaches are also conducted all over Indian Railways including Bihar. Persons found travelling unauthorisedly reserved coaches are dealt with as per provisions of the law. However, separate statistics for unreserved/unauthorised passengers detected travelling in reserved coaches is not maintained. However, during the period April, 2004 to February, 2005, a total of 73.54 lakh cases of ticketless/irregular travel were detected.

(c): Suitable disciplinary action is taken under Discipline & Appeals Rules against the guilty railway staff.

(d) & (e): During the period April, 2004 to February, 2005, an amount of Rs.172.38 crore has been realised as fare and penalty from the persons found travelling ticketless or with irregular ticket.

(f): Following steps have been taken:-

(i) Penalty for ticketless/irregular travel has been enhanced from Rs.50/- to Rs.250/- with effect from 01.07.2004.

(ii) Surprise checks by Commercial, Vigilance & Police are organised regularly.